

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 06.09.2022**

**Misc. Application No. 985 of 2021**  
**And**  
**Misc. Application No. 639 of 2022**  
**And**  
**Appeal No. 159 of 2022**

MPS Infotechnics Ltd. & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

**WITH**  
**Misc. Application No. 1140 of 2021**  
**And**  
**Misc. Application No. 641 of 2022**  
**And**  
**Appeal No. 160 of 2022**

Karun Jain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

**WITH**  
**Misc. Application No. 1163 of 2021**  
**And**  
**Misc. Application No. 640 of 2022**  
**And**  
**Appeal No. 161 of 2022**

MPS Infotechnics Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

**WITH**  
**Misc. Application No. 1238 of 2021**  
**And**  
**Appeal No. 162 of 2022**

Karun Jain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

**AND**  
**Misc. Application No. 1428 of 2021**  
**And**  
**Appeal No. 163 of 2022**

Peeyush Kumar Agarwal ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K Ashar & Co. for the Respondent.

**ORDER:**

1. List on October 13, 2022. Rejoinder may be filed by then.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

06.09.2022  
PK